

Notifications and Orders

(32) Appointment of Estate Officer - No. 7046-FI[(8)-99/955.— In exercise of the powers conferred under Clause (g) of section 2 of the Capital of Punjab (Development and Regulation) Act, 1952, the Administrator, Union Territory, Chandigarh hereby appoints the Assistant Commissioner, Municipal Corporation, Chandigarh as Estate Officer, qua the estate matters belonging to the Municipal Corporation, Chandigarh. [See *Chandigarh Admn. Gaz. (Exira) dated 1-2-2000 at page 122*]